

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

35(ND)15

CORAM:

**PRESENT: DR. V. K. SUBBURAJ
HON'BLE MEMBER(T)**

**MS. INA MALHOTRA
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 22.01.2019**

**NAME OF THE COMPANY: Ms. Ameeta Mehra V/s. M/s. Mehra Developers
& Farms Pvt. Ltd.**

SECTION OF THE COMPANIES ACT: 397/398

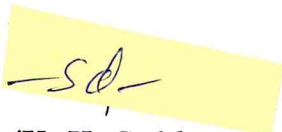
S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

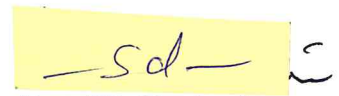
For the Petitioner: Mr. Jeevesh Nagrath, Mr. Chitwan Singhal and Mr.
Chandan Dutta, Advocates

For the Respondent: Mr. Dhruv Pande and Mr. Mani Dogra, Advocates

ORDER

No time left. Renotify this case on 25th February, 2019.


(V. K. Subburaj)
Member (T)


(Ina Malhotra)
Member (J)